

HCG/HCA-II/08/2008

**HIGH COURT OF KARNATAKA  
KALABURAGI BENCH, KALABURAGI  
DATED: 27.01.2023**

**TENDER NOTIFICATION**

Sealed Tenders are hereby invited from the reputed firms for running the Canteen in the premises of High Court of Karnataka, Kalaburagi Bench, Kalaburagi.

The prescribed tender Application Form which is available in the High Court official web-site i.e. [www.karnatakajudiciary.kar.nic.in](http://www.karnatakajudiciary.kar.nic.in) shall be submitted on or before 28<sup>th</sup> February 2023 at 4.00 P.M. to the office of the Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi. For more information in respect of the tender notification etc., please see the High Court official web-site: [www.karnatakajudiciary.kar.nic.in](http://www.karnatakajudiciary.kar.nic.in). Telephone No.08472-264124, 264164.

BY ORDER

Sd/-  
(K.S.VIJAYA)  
ADDL. REGISTRAR GENERAL

HCG/HCA-II/08/2008

**HIGH COURT OF KARNATAKA  
KALABURAGI BENCH, KALABURAGI  
DATED: 27.01.2023**

**NOTIFICATION**

High Court of Karnataka, Kalaburagi Bench, Kalaburagi, proposes to call for sealed tenders for running a Canteen in the premises of High Court of Karnataka, Kalaburagi Bench, Kalaburagi. The sealed tenders are invited for the same in the enclosed format at ***Annexure-I & II*** with the following conditions for a period of two years from the date of agreement.

**Conditions for running the Canteen:**

1. The applicant must quote how much license fee/rent they are agreeing to pay, over and above the minimum rent of `10,000/- (Rupees Ten Thousand Only) per month, fixed by the Hon'ble High Court Buildings Committee.
2. The High Court will provide ground floor of High Court Building at Kalaburagi Bench, Kalaburagi, measuring **17.77 X 14.17 Mtrs.** having electricity connection and water facility.
3. The Tenderer is liable to pay the electricity charges and water charges consumed by him as per the meter reading every month to the Addl. Registrar General.
4. The Tenderer should not carry any other business other than the Hotel business and shall not sell Cigarette, Beedi, Gutka and other tobacco products, otherwise the license is liable to be cancelled without any prior notice.
5. The Tenderer shall not wash utensils outside the Canteen premises.

Contd...2

6. The license period will be for a period of **two years (02)** from the date of Agreement. He is liable to execute an agreement with the Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi, in this behalf for every 11 months and the Agreement may be renewed by the High Court on such terms and conditions as may mutually be agreed upon between the parties.
7. The Tenderer has to mention the proposed rates of eatables in the Annexure-II.
8. The Tenderer has to charge rates as quoted in the application to the customers after approval of the Hon'ble High Court Buildings Committee, High Court of Karnataka, or the Addl. Registrar General, Kalaburagi Bench, Kalaburagi.
9. The successful Tenderer has to pay security deposit of `1,00,000/- (Rupees One Lakh Only) (10 times of the rent) in the form of Demand Draft drawn in favour of the Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi, at the time of executing the agreement, which is returnable without interest, upon expiry of the period of agreement.
10. EMD (Earnest Money Deposit) amount of `20,000/- (Rupees Twenty Thousand only) shall accompany the tender in the form of Demand Draft drawn in favour of the Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi. The Tender without EMD will be rejected outright. The EMD amount in respect of Tenderer, whose tender is accepted, will be retained till the period of agreement and the EMD amount in respect of tenders whose tenders are not accepted will be returned to the respective Tenderers.

11. The Tenderer shall indicate his/her status Company/Firm/Proprietary Concern/ Individual persons giving the tender or any other document in connection with the contract.
12. The Tenderer whose tender would be accepted alone should carry the said business and he/she shall not sub-let to any other person. If any such activity is noticed, the license is liable to be terminated without there being any notice and liable to be vacated.
13. All the edible items should be of good quality, prepared in fresh oil. The authority reserves the right to inspect the materials at any time. If it is found that, raw materials used for food are of inferior quality, his license is liable to be terminated immediately and the Tenderer would be blacklisted.
14. The successful Tenderer shall be fully responsible for the repair/maintenance, cleanliness, breakage and damage done to the building and sanitary, electrical and any other fittings and fixtures installed in the space provided to him by the High Court of Karnataka, Kalaburagi Bench, Kalaburagi for running the canteen.
15. The Tenderer will have to make arrangement for cleanliness of canteen premises and its surroundings to the satisfaction of High Court. The Tenderer shall also be responsible for the safe and hygienic disposal of the canteen waste.
16. The Tenderer shall submit 02 sealed covers, the cover no.1 shall contain the DD of EMD amount of `20,000/- drawn in favour of "The Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi" showing the clear name, address and telephone number of the Tenderer and the cover shall be superscripted as "Tender for running Canteen".

17. The sealed tender should reach the Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench, Kalaburagi, on or before 4.00 P.M on 28<sup>th</sup> February 2023. The tender documents will be opened at 4.00 P.M. on 1<sup>st</sup> March 2023 in the presence of tenderers or their representatives, if any, in the chambers of the Addl. Registrar General, High Court of Karnataka, Kalaburagi Bench.
18. The High Court of Karnataka, Kalaburagi Bench, Kalaburagi reserves the right of rejecting the Tenders without assigning any reasons for doing so.

Sd/-  
(K.S.VIJAYA)  
ADDL. REGISTRAR GENERAL

## ANNEXURE - I

To,

The Addl. Registrar General,  
High Court of Karnataka,  
Kalaburagi Bench,  
KALABURAGI.

Sir,

Sub: Submission of Tender for Canteen - reg.

Ref: Notification No. HCG/HCA-II/08/2008, dated: 27.01.2023.

-0-

I/We, the undersigned, hereby apply the tender for running a Canteen, as per the terms and conditions prescribed by the Hon'ble High Court of Karnataka, Kalaburagi Bench, Kalaburagi and also agree to the terms and conditions and also agree to execute the agreement.

1. Name (In Block Letters) :
2. Full Address :
- i) Telephone No. :
- ii) Mobile No. :
- iii) Fax No. :
- iv) E-mail Id. :
3. No., Date and value of the Demand :  
    Draft towards EMD
4. Whether the Firm/Individual listed :  
    previously.
5. License fee payable per month :

Contd...2

6. Statutory Details :  
(Photocopy to be attached)
- a) Registration No. of the firm. :
  - b) PAN :
  - c) RPFC registration No. :
  - d) ESI Registration No. :
  - e) GST Registration No. :
  - f) Tin No. :

Place:

Date:

Name & Signature of the Tenderer  
Seal

Sd/-  
(K.S.VIJAYA)  
ADDL. REGISTRAR GENERAL

**ANNEXURE - II**  
**(PROPOSED PRICE LIST OF EATABLES)**

Sl. No.	Items Name with Quantity	Quantity (ml/grams) & Rate		Sl. No.	Items Name with Quantity	Quantity (ml/gram) & Rate	
		Qty	Rate			Qty	Rate
1	Tea			34	Bread Bajji		
2	Special Tea			35	Alu Bonda (1 piece)		
3	Coffee			36	Bonda Soup		
4	Milk			37	Samosa / Cutlet		
5	Hot Badam Milk			38	Dahi Vada		
6	Bournvita/Boost			39	Plain Dosa		
7	Cold Badam Milk			40	Idli Vada (2+1)		
8	Lemon Juice			41	Bread Jam		
9	Pineapple Juice			42	Plain Sandwich		
10	Watermelon Juice			43	Veg Grill Sandwich		
11	Mango Juice			44	Cheese Grill Sandwich		
12	Lassi			45	Rice Sambar		
13	Butter Milk			46	Plain Rice with Curry		
14	Idli 2 Nos.			47	Plate Meals		
15	Vada			48	Chapathi Kurma		
16	Kesari Bath			49	Poori with Sagu		
17	Khara Bath			50	Jawar Roti		
18	Chow Chow Bath			51	Parota		
19	Rava Idli			52	Ragi Malt		
20	Masala Dosa			53	Curd per cup		
21	Set Dosa			54	Holige		
22	Ragi Dosa			55	Bun		
23	Rava Dosa			56	Jamoon		
24	Veg. Pulav			57	Bengali sweet		
25	Avalakki Bath/Susla			58	Rasgulla		
26	Bisi Bele Bath			59	Balusha / Peda		
27	Curd Rice			60	Jilebi		
28	Lemon Rice			61	Honeydew		
29	Rice Pongal			62	Carrot Halwa		
30	Rice Bath			63	Masala Papad		
31	Bread Bath			64	Susla		
32	Pakoda			65	Mini Rice Plate		
33	Bajji			66	Other Meals Items etc.,		

Place:  
Date:

Name & Signature of the Tenderer

Sd/-  
(K.S.VIJAYA)  
ADDL. REGISTRAR GENERAL